

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1927
TO BE ANSWERED ON 27.07.2017

MONITORING MECHANISM UNDER PMAY-G

1927. SHRI SANKAR PRASAD DATTA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of achievements made under the Indira Awas Yojana (IAY), now rechristened as Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) the details of monitoring mechanism in place to oversee the implementation of the Scheme;
- (c) whether the Ministry has proposed any changes in stakeholder pattern of PMAY-G for its better implementation and if so, the details thereof and if not, the reasons therefor; and
- (d) the procedural constraints faced by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a) : Under Indira Awaas Yojana (IAY), 3.60 crore houses have been constructed since inception.
- (b) : Under PMAY-G, for effective monitoring following steps have been taken:
 - (i) Instead of multiple bank accounts at various levels in the State/UT, a single account at the State level, i.e. State Nodal Account (SNA), has been kept. Funds under PMAY-G are transferred directly to the beneficiary account through the PFMS-AwaasSoft platform which has largely resolved the problems of delayed payments and parking of funds at various levels.
 - (ii) Performance monitoring is done through real time capture of progress using workflow enabled transactional data in AwaasSoft. The data generated from the transactions in AwaasSoft are collated as system generated reports for monitoring different pre-determined parameters of performance.
 - (iii) A mobile based application- 'AwaasApp', which has both off line and on line versions empowers officials and citizens to capture and upload geo-tagged, time and date stamped photographs of the house at various stages of construction thereby reducing time lags in verification.
 - (iv) In addition, Implementation of PMAY-G is reviewed in Performance Review Committee (PRC) meetings on quarterly basis, regular State Coordinating Officers meeting, Area Officer's visits and National Level Monitors visits.
- (c) : Under PMAY-G, selection of beneficiaries is made from Socio Economic and Caste Census (SECC), 2011 database as verified by the Gram Sabha whereas selection of beneficiaries under Indira Awaas Yojana (IAY) was done from BPL list. The fund sharing pattern between Centre and States remains unchanged.
- (d) : No procedural constraints are noticed at the Ministry level.
